## (24)

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/176/ (IB)/2017

NAME OF THE PETITIONER(S)

: LAFARGE AGGREGATES & CONCRETE I PVT LTD

NAME OF THE RESPONDENT(S)

: MARG LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Mr. V.J. Andraj

Course for Perpot.

## ORDER

Counsel for petitioner called but absent. Counsel for respondent present and filed vakalat, stated that the matter has been transferred from the High Court of Madras vide notification No. GSR 175(E) dated 28.02.2017 issued by the Ministry of Corporate Affairs. The Registry is directed to send notice to the petitioner for appearance and submissions. Put up on 16.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

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